

MR. SPEAKER : The question is :

“This House resolves that the person calling himself Gurdayal Singh son of Shri Nadhan Singh who threw some papers at about 18.20 hours today from the Speaker’s Gallery and whom the Watch and Ward Officer took into custody immediately, has committed a grave offence and is guilty of the contempt of this House.

This House further resolved that he be let off with a stern warning on the rising of the House today.”

The motion was adopted.

21.36 hrs.

BUSINESS OF THE HOUSE

MR. SPEAKER : I have to inform the House that the Minister of Railways has requested that the Half-an-Hour Discussion about railway accidents listed for today may be postponed. The Member has also agreed to the discussion being postponed. The discussion is accordingly postponed and it will be put down on some other day.

The House is adjourned to re-assemble at 11-00 a.m. tomorrow.

21.37 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, July 29, 1982/Sravana 7, 1904 (Saka).
